

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 21.02.2024

**Misc. Application No. 858 of 2023
And
Appeal No. 440 of 2023**

Mahaveer Yeswanti Bai ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Kushal Shah, CA with Mr. Prakash Shah, Advocate i/b Prakash Shah and Associates for the Appellant.

Mr. Nishit Dhruva, Advocate with Ms. Rasika Ghate, Ms. Shefali Shankar and Mr. Dhruv Kapadia, Advocates i/b MDP & Partners for the Respondent.

ORDER:

1. Adjourned due to non-availability of bench. List on April 29, 2024.

Ms. Meera Swarup
Technical Member

21.02.2024
msb